

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ISHAPE APPLIANCES PRIVATE LIMITED**

SN	Particulars	Details
1	Name of corporate debtor	ISHAPE APPLIANCES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	03/08/2017
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Madhya Pradesh
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MP2017PTC043877
5	Address of the registered office and principal office (if any) of corporate debtor	1/6 New Palasia Office Number 203 western , Indore, Madhya Pradesh, India - 452001
6	Insolvency commencement date in respect of corporate debtor	30.01.2026  Ordered by Hon. NCLT on 30.01.2026 and uploaded on website of Hon. NCLT on 02.02.2026
7	Estimated date of closure of insolvency resolution process	29.07.2026
8	Name and registration number of the insolvency professional acting as interim resolution professional	Prabhat Jain
9	Address and e-mail of the interim resolution professional, as registered with the Board	LIG-212, E-7, Arera Colony, Near Union Bank, Stop No. 11, Bhopal – 462016 Email: ip.caprabhatjain@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	15, Tapti Appt, Near Roshanpura Sqr. Bhopal, MP 462003  cirp.ishape@gmail.com
11	Last date for submission of claims	16.02.2026
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as No Classes defined for Creditors
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable

14	Relevant Forms Available At	<a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: 15, Tapti Appt, Near Roshanpura Sqr. Bhopal, MP 462003
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ISHAPE APPLIANCES PRIVATE LIMITED on 30.01.2026.

The creditors of ISHAPE APPLIANCES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 16.02.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals [Not Applicable] listed against entry No.13 to act as authorised representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



A handwritten signature in black ink, appearing to read "Prabhath Jain".

Prabhath Jain  
Interim Resolution Professional  
IBBI/PA-001/IP-P-02233/2020-2021/13480  
AFA VALID upto 30.06.2026  
Reg. Address: LIG 212, E-7 Arera Colony, Near Union Bank, Bhopal, MP, 462016  
Comm. Address : 15, Tapti Appt. Roshanpura Sq. Bhopal, MP 462003  
Bhopal - 03.02.2026